

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 1123  
(TO BE ANSWERED ON 07.02.2020)**

**LICENCE FEE ON BROADCASTERS**

**1123. SHRI BRIJENDRA SINGH:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the DTH is the only industry paying licence fee at the rate of 10 per cent and if so, the details thereof;
- (b) whether the Government is planning to levy 10 per cent licence fee across the board on broadcasters and cable operators; and
- (c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)**

**(a) : Industry-wise information relating to licence fee is not centrally maintained. In so far Direct-to-Home (DTH) broadcasting service is concerned, the licensee is required to pay an annual fee equivalent to 10% of its gross revenue;**

**(b) & (c) : There is no proposal to levy 10 per cent licence fee across the board on broadcasters and cable operators.**